HIGH COURT OF CHHATTISGARH, BILASPUR CIRCULAR

No. <u>196 (Mis.)</u> II-14-1/2025 Bilaspur, dated 07th June, 2025

"All the officers / employees of the High Court, the Advocates, Clerks, Litigants and all other persons attending the High Court are requested to use "Mask/Scarf/Hanky" to cover the face, to use Sanitizer from time to time and avoid the unnecessary gathering in order to prevent spread of Corona Virus."

Sd/-(Khilawan Ram Rigri) I/C Registrar General

Endt. No. <u>10126</u> /

Bilaspur, dated 07th June, 2025

Copy forwarded to: -

- 1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 3. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattis-garh, Bilaspur for information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

- 15 Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur.
- 18. Registrar (Vigilance/ I&E/ Judicial/ S&A Cell), High Court of Chhattisgarh, Bilaspur.
- 19. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh.
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for uploading the same on the website of this High Court,
- 21. Additional Registrar (Judl/DE & E/Admn.), High Court of Chhattisgarh, Bilaspur.
- 22. Advocate General, High Court of Chhattisgarh, Bilaspur.
- 23. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
- 24. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
- 25. Assistant Solicitor General of India, High Court Campus, Bilaspur.
- 26. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
- 28. All Registrar (M)/Joint Registrars (M)/Additional Registrars (M)/Deputy Registrars/Senior Librarian/Senior Court Manager/Court Managers, High Court of Chhattisgarh, Bilaspur,
- 29. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 30. Deputy Registrar (Estt.), High Court of Chhattisgarh, Billaspur for affixing the above Circular in all Notice Boards of the High Court,
- 31. Assistant Registrar (Protocol)/Court Officer, High Court of Chhattisgarh, Bilaspur,

for information/necessary action.

(Khilawan Ram Rigri)
I/C Registrar General